

be disposed of.

(d) and (e). The Union Government do not finance the setting up of spinning mills in the country.

[*Translation*]

Bank Loans Sanctioned in Ballia and Azamgarh Districts of Uttar Pradesh

9104. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of the persons who have been sanctioned loans by various banks in Ballia and Azamgarh districts of Uttar Pradesh, separately, during 1987-88;

(b) the number of cases still pending for

sanctioning of loans; and

(c) the amount of bank loans proposed to be advanced in these districts during 1988-89?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The present data reporting system does not generate information in the manner asked for. However, as per the information available from Reserve Bank of India Gross Bank Credit given by all Scheduled Commercial Banks in the Districts of Ballia and Azamgarh of Uttar Pradesh as at the end of December 1985, December 1986 and September 1987 was as under:-

(Amount Rs. in Crores)

<i>District</i>	<i>December</i>		<i>September</i>
	1985	1986	1987
Ballia	36.14	40.75	42.62
Azamgarh	58.00	72.24	75.30

[*English*]

Fraud in Mahatma Gandhi Road, Indore Branch of State Bank of Indore

9105. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there has been a fraud through an alleged wrong payment from an account by the State Bank of Indore, Mahatma Gandhi Road Branch of Indore, Madhya Pradesh in March, 1988;

(b) if so, the details of the amount and

bank officials involved therein; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India has intimated that it has been advised by State Bank of Indore that during March 1988 no fraud has been perpetrated, through an alleged wrong payment, at its Mahatma Gandhi Road Branch, Indore. However, on 9th December, 1987, an attempt to defraud the bank was made, but no

loss was suffered by the Bank. No staff involvement has been noticed in this regard and therefore there is no question of taking action against any bank official.

Promotions of Officers in State Bank of Indore

9106. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of promotions made in the State Bank of Indore from officer Grade-II to MM-III and MM-III to MM-IV in the month of January/February, 1988;

(b) if so, the details thereof;

(c) whether it is also a fact that guilty officers involved in frauds/misappropriations have been promoted to the officer rank-MM-III to IV recently; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). State Bank of Indore has reported that no promotions either to MMG-III or SMG IV were held in January, 1988. However, promotions to SMG-IV were held in February/March, 1988 in which 17 officers were promoted. Out of 70 eligible officers, 67 candidates appeared for interview and 17 were finally found suitable.

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Import-Export Target for 1988-89

9107. SHRI RAJ KUMAR RAI: Will the Minister of COMMERCE be pleased to state

the targets fixed for import and export for the year 1988-89?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): No specific target is fixed for overall imports. Export target for the year 1988-89 has not yet been finalised.

(*English*)

Transfer of Officers in State Bank of India

9108. SHRI BANWARI LAL BAIRWA: Will the Minister of FINANCE be pleased to refer to the reply given on 4th December, 1987 to Unstarred Question No. 4201 regarding repatriation list of officers of the State bank of India and state:

(a) whether the officers on repatriation list to be transferred to Delhi have since been relieved of their duties especially from Jaipur Module;

(b) if not, the reasons for not relieving the already transferred officers to enable them to report for duty in Delhi; and

(c) the action taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). State Bank of India has advised that some of the Officers due for repatriation to Delhi have not been relieved of their duties from Jaipur module. As was submitted in the answer to Unstarred Question No. 4201 on 4.12.1987, all Officers could not be repatriated because of administrative exigencies, resistance by Officers mid-academic session of schools etc. The State Bank of India has reiterated the same difficulties in immediate relieving of these Officers. The action on these transfers